

No.Z.11013/06/2015-E&A
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(HR Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated, the 27th September, 2017

OFFICE ORDER

Further to this Office Order of even number dated 15th June, 2017 wherein officers working in FSSAI were designated as CPIOs/AAs, the following officers are hereby designated as Central Public Information Officer (CPIO) and Appellate Authority (AA) in the Food Safety and Standards Authority of India for providing information/considering appeal in respect of application preferred by person seeking information/appeal under RTI Act, 2005:

| Sl. No. | Name of CPIO | Designation / Official Address with Telephone Numbers | Subject | Appellate Authority |
|---------|------------------|---|--|--|
| (1) | (2) | (3) | (4) | (5) |
| 1. | Sh. B.S. Acharya | Deputy Director, Central Licensing Authority, Food Safety & Standards Authority of India, Northern Region, 1 st Floor, NBCC Place, Bhisham Pitamaha Marg, Pragati Vihar, New Delhi - 110 003 Tel-(011)24369457 e-mail: bs.acharya@fssai.gov.in | All matters related with Central Licensing Authority (Lucknow and Chandigarh, FSSAI Regions i.e. for the States of U.P., Punjab, J&K and Union Territory Chandigarh) | Shri ParveenJargar, Jt. Director (Regulatory Compliance), Food Safety & Standards Authority of India, FDA Bhawan, Kotla Road, New Delhi - 110002 Tel. 011- 23237433 e-mail: parveen.jargar@nic.in |

2. Other text of the office order will remain unchanged.
3. This issues with the approval of CEO, FSSAI.


(Vinay Kumar Tarun)
Assistant Director (HR)

To

1. All Officers/Sections in FSSAI Hqrs. / Laboratories.
2. All Designated / Authorised Officers at Regional Offices, FSSAI.
3. IT Division - for uploading on website.
4. Guard File/Spare copies.